

High Court of Karnataka,
Bengaluru,
Dated: 1st July 2024

NOTIFICATION NO. HCKB – 111 / 2024

1. Hon'ble Mr.Justice B.M.Shyam Prasad will sit in Court Hall No. 9 at Principal Bench, Bengaluru at 2.30 PM on Tuesday the 2nd July 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.
2. Hon'ble Mr.Justice N.S.Sanjay Gowda will sit in Court Hall No. 16 at Principal Bench, Bengaluru at 2.30 PM on Tuesday the 2nd July 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.
3. Hon'ble Mr.Justice R.Nataraj will sit in Court Hall No. 3 at Kalaburagi Bench at 2.30 PM on Tuesday the 2nd July 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
4. Hon'ble Mr.Justice S.Vishwajith Shetty will sit in Court Hall No. 4 at Kalaburagi Bench at 2.30 PM on Tuesday the 2nd July 2024 and take up matters pertaining to Principal Bench, Bengaluru and Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
5. Hon'ble Mrs.Justice K.S.Hemalekha will sit in Court Hall No. 5 at Kalaburagi Bench at 2.30 PM on Tuesday the 2nd July 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
6. Hon'ble Mr.Justice Umesh M.Adiga will sit in Court Hall No. 6 at Kalaburagi Bench at 2.30 PM on Tuesday the 2nd July 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.

By Order of Hon'ble The Chief Justice

Sd/-
(E.Rajeeva Gowda)
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,

High Court of Karnataka,
Kalaburagi Bench.